



MEDIATION CENTRE

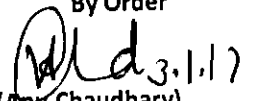
Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 04-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Cr. Misc. Petition No. 5391/2014 Anuj Bhatnagar Vs. State	Rajeev Surana	R.B. Mathur
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Second Appeal No. 129/1996 Sita Ram Vs. Suraj Mal	M.L. Goyal	V.K. Tamolia
3	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Revision Petition No. 1864/2016 Ramesh Kumar Vs. State	Ajay Gupta	Ankul Gupta
4	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No.106/15 Rajendra Prasad vs. OmPrakash	Madhav Mitra	L.M. Bhardawaj
5	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Appeal No.2583/11 Hansraj Vs. Smt. Madna	Deepak Soni	
6	Sh. Satish Kumar Awasthi , Advocate	S.B. Civil Writ Petition No. 6926/ 2014 Smt. Motya Vs. State	M.K. Chaturvedi	Arvind Gurjar
7	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Misc. Petition No. 4927/2016 Rakesh Kumar Choudhary Vs. State	Nitin Bhandari	
8	Sh. AjayKumar Bajpai, Advocate	D.B. Civil Misc. Appeal No. 6200/2016 Smt. Ranjna Vs. Kamal Kumar Sharma	Anurag Shukla	Abhinav Bhandari
9	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil First Appeal No. 60/15 & 249/02 Radhey Shyam Vs. Hari Singh	R.P. Garg	Jltendra Pandey
10	Ms. Anita Agarwal, Advocate	S.B. Civil Misc. Appeal No. 5799/2016 Smt. Krishna Vs. Avdesh Kumar Sharma	D.K. Garg	Abhi Goyal
11	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 1817/16 Nakul Ozha Vs. State	Mahesh Gupta	Mukesh Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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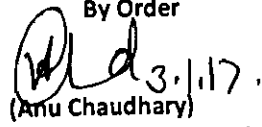
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Cause List Date 05-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Transfer Petition NO. 97 of 2016 Smt. Dinni Alias Harshita Vs. State	Sudhir Jain	Ripudaman Singh Naruka
2	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Writs No. 7101/2016 Tara Chand Vs. SBBJ	Ajay Gupta	S. Zakawat Ali
3	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 381/2014 Tej Singh Vs. Jaipal	Saran Saini	Mahendra Goyal
4	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit@Monty Vs. State	Rajesh Sharma	Hemant Taylor
5	Sh. S.P. Mathur, Advocate	S.B. Civil Writ Petition No. 900/15, 13282/14, 996/15 & 1894/15 Smt. Anjana Vs. Sandeep Kumar	Nirmal Kumar Goyal	Deshraj Kalwania
6	Sh. Ankur Rastogi, Advocate	S.B. Cr. Misc. Bail Application No. 12353/2016 & 13199 Amit Kumar Vs. State	Ripu Daman Singh	Dinesh Pathak
7	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Misc. Petition No. 4199/2016 Kamlesh Agarwal Vs. State	Mahesh Gupta	
8	Sh. Manish Kumawat, Advocate	S.B. Civil Writ Petition No. 12887/2016 Smt. Rinki Gupta Vs. Dheeraj Gupta	Dilip Singh Kurka	Rinesh Gupta
9	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 1459/14 Ajay Sharma Vs. Bharti Verma	Deepak Goyal	Suresh Kumar
10	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 97/2016 Manish Vs. Nirmala	Sandeep Kumar Sharma	Girish Khandelwal

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